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## **COMPANY LAW BOARD (GROUP "B" POSTS) RECRUITMENT RULES, 1999**

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## **COMPANY LAW BOARD (GROUP "B" POSTS) RECRUITMENT RULES, 1999**

G.S.R. 128. In exercise of the powers conferred by the proviso to article 309 of the Constitution, the President hereby makes the following rules regulating the method of recruitment to the Group "B" posts in the Company Law Board, namely :

### **1. Short title and commencement :-**

(1) These rules may be called the Company Law Board (Group "B" Posts) Recruitment Rules. 1999.

(2) They shall come into force on the date of their publication in the Official Gazette.

### **2. Number of posts, classification and scale of pay :-**

The number of posts, their classification and the scale of pay attached thereto shall be as specified in columns 2 to 4 of the said Schedule annexed to these rules.

### **3. Method of recruitment, age limit and other qualifications**

**:-**

The method of recruitment to the post age limit, qualifications and other matters relating thereto shall be as specified in columns 5 to 14 of the aforesaid Schedule.

### **4. Disqualification :-**

No person,



1	2	3	4	5	6
1. Section Officer	1 *(1999)	General Central	Rs. 6500-200-10500	Not applicable	Not applicable
		Service Group 'B'			
		Gazetted			
		Ministerial			
*Subject to variation dependent on work load.					